

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No.Estt./RJS/20/2016

Date : 04.02.2016

Pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, it is notified that in the Civil Judge Cadre 72 vacancies have been determined for the year 2016 (Upto December, 2016) which are categorized in the following manner :-

Total No. of posts	Year	General	Reserved			Persons with Disabilities
			SC	ST	OBC	
70	Current vacancies	37 out of which 11 posts for women	11 out of which 3 posts for women	8 out of which 2 posts for women	14 out of which 4 posts for women	Out of 70 vacancies 2 posts for persons with disability
2	Backlog			2 (Backlog)		

NOTE :-

1. The determination of vacancies is inclusive of 10% posts being part of the cadre strength which are provided in Schedule-I for leave reserve/training/deputation in the Cadre of District Judge, Senior Civil Judge and Civil Judge.
2. Appointment of selected candidates after due recruitment for 163 posts of District Judge, (134 for promotion and 29 promotion by way of Limited Competitive Examination) is under process. This determination has been made on the assumption that all the posts in DJ Cadre for which appointment after due selection is to be made, will be filled up during the year.

BY ORDER,


4/2/16
REGISTRAR GENERAL